

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd & Ors. Applicant/petitioner
v.	
M/s. Manila Resorts Pvt. Ltd. & Ors. Respondent

Order under Section 397-398 of the Companies Act, 1956

Order delivered on 13.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	Mr. A.S. Chandhiok, Sr. Adv. with Mr. Rakesh Kumar, Mr. Pulkit Deora, Ms. Manmeet Arora, Mr. Arnav Vidyarthi, Mr. Arjun Surjewala, Ms. Samapika Biswal and Ms. Simran Kohli, Advs Mr. Animesh Sinha, Adv.
For the respondent	Mr. Manoj Kumar Garg, Advocate for R 1 Mr. Rajat Bhatia, Adv. for R-5

ORDER

List CA-215/2021 and CA-194/2021 along with other pending CAs
for hearing on **14.07.2021**.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)